



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-69/2004/1692/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Smti. Rousan Ara Rahman,
Principal Judge, Family Court No.-III,
Kamrup(M), Guwahati.

Dated Guwahati, the 2⁰ th March, 2020.

Sub:- **Casual leave.**

Ref:- Your letter No. FCK3/2/14/PJ/73/20 Dtd. 17.03.2020.

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave on 16.03.2020, has been granted.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-69/2004/1693/A, dated 20.3.2020
Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court

JT. REGISTRAR (VIGILANCE)
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